

ने, जिसकी अध्यक्षता चौ० चरण सिंह ने की थी और जिसमें मैं भी उपस्थित था, दिनांक 31 अगस्त, 1983 को आयोजित अपनी बैठक में अग्रणी नेता खान अब्दुल गफ्फार खां के बिगड़ते हुए स्वास्थ्य और उन्हें मिलने वाली अपर्याप्त मेडिकल सहायता पर चिन्ता प्रकट की थी और उनके शीघ्र स्वास्थ्य लाभ की कामना की थी।

यह आरोप लगाना कि मैं या मेरी पार्टी या राष्ट्रीय लोकतांत्रिक मोर्चा खान अब्दुल गफ्फार खां के साथ पाकिस्तान में जो व्यवहार हो रहा है, उसके विरोध में आवाज उठाने को पाकिस्तान के घरेलू मामलों में हस्तक्षेप मानते हैं, नितान्त निराधार है। मानवीय अधिकारों में हमारी पूरी निष्ठा है और हम विश्व के सभी भागों में, फिर वह पाकिस्तान हो या अफगानिस्तान, उन अधिकारों के उल्लंघन किए जाने के खिलाफ हैं और उसके विरोध में आवाज उठाने के लिए दृढ़ प्रतिज्ञ हैं।

MR. DEPUTY-SPEAKER : The House stands adjourned to meet at 2-15 P.M.

13.15 hrs.

The Lok Sabha then adjourned for Lunch till fifteen minutes past Fourteen of the clock.

The Lok Sabha re-assembled after Lunch at eighteen minutes past Fourteen of the Clock.

[MR. DEPUTY-SPEAKER *in the Chair*]

LIFE INSURANCE CORPORATIONS
BILL

Election to Joint Committee

SHRI MOOL CHAND DAGA (Pali) :
Sir, I beg to move :

“That this House do appoint Shrimati Kailash Pati to the Joint Committee on the Bill to provide, with a view to

the more effective realisation of the objectives of nationalisation of life insurance business, for the dissolution of the Life Insurance Corporation of India and for the establishment of a number of Corporations for the more efficient carrying on of the said business and for matters connected therewith or incidental thereto vice Smt. Sukhbuns Kaur resigned.”

MR. DEPUTY-SPEAKER : The question is :

“That this House do appoint Shrimati Kailash Pati to the Joint Committee on the Bill to provide, with a view to the more effective realisation of the objectives of nationalisation of life insurance business, for the dissolution of the Life Insurance Corporation of India and for the establishment of a number of Corporations for the more efficient carrying on of the said business and for matters connected therewith or incidental thereto vice Smt. Sukhbuns Kaur resigned.”

The Motion was adopted.

14.16 hrs.

BUSINESS ADVISORY COMMITTEE

Fifty-sixth Report

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING AND MINISTER OF STATE IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI H.K.L. BHAGAT) : I beg to move :

“That this House do agree with the Fifty-sixth Report of the Business Advisory Committee presented to the House on the 5th March, 1984”.

MR. DEPUTY-SPEAKER : The question is :

“That this House do agree with the